GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1995

TO BE ANSWERED ON THE 6TH AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

CYBERCRIME DETECTION IN KARNATAKA

1995 SHRI LAHAR SINGH SIROYA:

Will the Minister of Home Affairs be pleased to state:

- (a) details of the central assistance provided to Karnataka to enhance cybercrime detection, investigation and victim compensation;
- (b) whether Government will consider setting up additional cyber forensic labs, regional coordination centres and AI- based monitoring systems in Bengaluru; and
- (c) details of the specific public awareness drives or cross industry collaborations that havebeen initiated or are planned to help protect techsavvy urban populations and vulnerable groups like seniors?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a) to (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime and setting up cyber forensic labs, regional coordination centres, Al-based monitoring systems through their Law Enforcement Agencies (LEAs). The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

The efforts of the States for equipping and modernizing their police forces has been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police" {erstwhile scheme of Modernization of State Police Forces (MPF)}. Under the scheme, central assistance is provided to all the State/UT Governments for procurement of weapons; equipment for Information Technology, Communication, Training, etc. Construction of Police stations is also allowed to all States and UTs. An amount of Rs. 28.36 crore has been released to the State Government of Karnataka under the Scheme of "Assistance to States & UTs for Modernization of Police" during the last 3 years.

Under the Nirbhaya Fund scheme, an amount of Rs. 13.96 crore was allocated to Karnataka for strengthening DNA and Cyber/Digital Forensics facilities. The State has reported 100% utilisastion of the allocated funds also developed DNA and Cyber Division.

The Ministry of Home Affairs has released financial assistance to the tune of Rs. 5.82 crore under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to Karnataka for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers.

The Central Government has taken various initiatives to create cyber crime awareness which, inter-alia, include:-

- 1) The Hon'ble Prime Minister spoke about digital arrests during the episode "Mann Ki Baat" on 27.10.2024 and apprised the citizens of India.
- 2) A special programme was organized by Akashvani, New Delhi on Digital Arrest on 28.10.2024.
- 3) Caller Tune Campaign: I4C is collaboration with the Department of Telecommunications (DoT) has launched a caller tune campaign with effect from 19.12.2024 for raising awareness about cybercrime and promoting the Cybercrime Helpline Number 1930 & NCRP portal. The caller tunes were also being broadcast in English, Hindi and 10 regional languages by Telecom Service Providers (TSPs). Six versions of caller tunes were played which cover various modusoperandi, namely, Digital Arrest, Investment Scam, Malware, Fake Loan App, Fake Social Media Advertisements.
- 4) The Central Government has launched a comprehensive awareness programme on digital arrest scams which, inter-alia, include; newspaper advertisement, announcement in Delhi Metros, use of social media influencers to create special posts, campaign through Prasar Bharti and electronic mediaand participated in Raahgiri Function at Connaught Place, New Delhi on 27.10.2024.

5) To further spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. X (formerly Twitter) (@CyberDost), Facebook(CyberDostI4C), Instagram (CyberDostI4C), Telegram(cyberdosti4c), SMS campaign, TV campaign, Radio campaign, School Campaign, advertisement in cinema halls, celebrity endorsement, IPL campaign, campaign during Kumbh Mela 2025, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, digital displays on railway stations and airports across, etc.
